

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 341 OF 2016 & IA NO. 24 OF 2017
APPEAL NO. 243 OF 2015 &
IA NOS. 396,397 OF 2015 AND 426 OF 2015**

Dated: 20th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Mumbai International Airport Pvt. Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Amrita Narayan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Amit Kapur

Mr. Malcolm Desai for R-2

ORDER

At the request of learned counsel for the appellant, the matters are
adjourned to **17.09.2018.**

**(I.J. Kapoor)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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